

DR(A)  
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03.9.15

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.CONF/H CJ/COMMITTEE/2015/22

Date : 02.09.2015

The Committee, constituted at S.No.11(a) of the Order No. CONF/H CJ/COMMITTEES/2015/21 dated 01.09.2015 comprising of :-

1. Hon'ble Mr. Justice Ajay Rastogi
2. Hon'ble Dr. Justice Vineet Kothari
3. Hon'ble Mr. Justice Sangeet Raj Lodha
4. Hon'ble Mr. Justice M.N. Bhandari

is also entrusted to revisit the Rajasthan Right to Information (High Court and Subordinate Courts) Rules, 2006 for considering amendments therein.

**BY ORDER**



**REGISTRAR GENERAL**

No.Gen./RTI/Misc./19/2010/5143

Date : 02.09.2015

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Ajay Rastogi.
3. P.S. to Hon'ble Dr. Justice Vineet Kothari.
4. P.S. to Hon'ble Mr. Justice Sangeet Raj Lodha
5. P.S. to Hon'ble Mr. Justice M.N. Bhandari.



**REGISTRAR GENERAL**

Copy also forwarded to the following for information and necessary action :-

1. Registrar (Vigilance)/ (Admin.)/ (Class.)/ (Rules)/ (Writs)/ (Exam.)/O.S.D.(F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. Court Officer, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. A.O.J., Subordinate Courts (Estt.) Section, Rajasthan High Court, Jodhpur.



**REGISTRAR GENERAL**